

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO- 430
ANSWERED ON 22/07/2026

ROAD SAFETY ON NATIONAL HIGHWAYS

430. DR. SASMIT PATRA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of accident-prone black spots identified on National Highways in India, district-wise;
- (b) the number of road accidents, fatalities and injuries reported on National Highways in the country during the last five years;
- (c) the corrective engineering measures, road safety audits and black spot improvement works undertaken; and
- (d) the steps taken to reduce road fatalities and improve emergency trauma care along National Highways in the country?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Certain segments on National Highways (NHs) have been identified as black corridors which are continuous stretches qualifying the criteria of black spots i.e. locations with occurrence of certain number of accidents involving fatalities and grievous injuries. These black corridors have been identified on real-time basis through AI based tools. Based on the available accident data from Electronic Detailed Accident Report (e-DAR) for the period 2023–2025, total number of 6,358 Black corridors have been identified. The district-wise details are attached at Annexure-I.

(b) The information regarding the number of road accidents, fatalities and persons injured on National Highways during 2020 to 2024 is attached at Annexure-II.

(c) All National Highway (NH) works are carried out as per standards, guidelines, manual, code of practice of Indian Roads Congress as well as specifications for Road and Bridge Works. Necessary road safety measures are taken during design, construction, operation and maintenance stages. Guidelines have been issued for regular safety audit of all NHs at design, construction, pre-opening stage of NH projects as well as on existing NHs for ensuring road

safety. Short-term measures for immediate rectification include road markings, signages, crash barriers, road studs, delineators, closure of unauthorized median openings, traffic calming measures, etc. Long-term measures like improvement of road geometrics, junction improvements, spot widening of carriageway, construction of underpasses/overpasses, etc. are also taken as permanent rectification measures as per site requirement. Long term rectification works involve pre-construction activities such as land acquisition, forest clearance & utility shifting which takes significant time.

(d) The Government in the Ministry of Road Transport and Highways has formulated a multi-pronged strategy to address the issue of road safety based on Education, Engineering (both of roads and vehicles), Enforcement, and Emergency Care. Accordingly, various initiatives taken by the Ministry for road safety in the country are attached at Annexure-III.

ANNEXURE-I

ANNEXURE REFERRED IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 430 FOR 22.07.2026 ASKED BY DR. SASMIT PATRA REGARDING ROAD SAFETY ON NATIONAL HIGHWAYS.

District	Number of Black Corridors in the district
Andhra Pradesh	384
ANAKAPALLI	33
ANAKAPALLI, KAKINADA	1
ANANTAPUR	2
ANNAMAYYA	9
BAPATLA	3
CHITTOOR	11
EAST GODAVARI	46
EAST GODAVARI, KONASEEMA	1
ELURU	19
GUNTUR	17
KAKINADA	28
KONASEEMA	6
KRISHNA	25
KRISHNA, ELURU	1
KURNOOL	8
NANDAMURI TARAKA RAMARAO	24
NANDAMURI TARAKA RAMARAO, KRISHNA	1
NANDYAL	4
PALNADU	7
PRAKASHAM	12
SPSR NELLORE	31
SRI SATYA SAI	6
SRIKAKULAM	30
TIRUPATHI	12
VISHAKHAPATNAM	23
VISHAKHAPATNAM, VIZIANAGARAM	1
VIZIANAGARAM	13
VIZIANAGARAM, SRIKAKULAM	1
WEST GODAVARI	7
YSR KADAPA	2
Arunachal Pradesh	1
PAPUM PARE (ITANAGAR CAPITAL REGION)	1
Assam	331
BAJALI	3
BAKSA	4
BAKSA, BARPETA	1
BAKSA, NLBARI	2

BISWANATH	6
BONGAIGAON	5
BONGAIGAON, DHUBRI	1
CACHAR	17
CHARAIDEO, DIBRUGARH	1
CHIRANG	3
DARRANG	22
DHEMAJI	3
DHUBRI	32
DIBRUGARH	5
GOALPARA	12
GOLAGHAT	14
GUWAHATI CITY	25
GUWAHATI CITY, KAMRUP	3
HAILAKANDI	12
HOJAI	14
JORHAT	8
KAMRUP	47
KOKRAJHAR	5
LAKHIMPUR	19
MORIGAON	10
NAGAON	21
NLBARI	12
SONITPUR	5
Sribhumi	15
TAMULPUR	2
TAMULPUR, KAMRUP	1
TINSUKIA	1
Bihar	174
ARARIA	6
ARWAL	4
AURANGABAD	5
BEGUSARAI	21
BHABHUA	5
BHAGALPUR	1
BHOJPUR	4
DARBHANGA	2
E.CHAMPARAN/MOTHIHARI	7
GAYA	9
GOPALGANJ	7
JEHANABAD	5
KATIHAR	2
KHAGARIA	12
KHAGARIA, BEGUSARAI	1

MADHEPURA	1
MADHUBANI	3
MUJAFFARPUR	12
MUNGER	3
NALANDA	8
NAUGHACHHIA	3
NAWADA	4
PATNA	20
PATNA, LAKHISARAI	1
PURNEA	7
ROHTAS	3
SAMASTIPUR	7
SARAN (CHHAPRA)	3
SITAMARHI	2
VAISHALI	6
Chhattisgarh	99
RAJNAND GAON	6
BALOD	5
Baloda Bazar	7
BALRAMPUR	2
BEMETARA	5
BIJAPUR	1
BILASPUR	1
DURG	7
Gariyaband	2
JASHPUR	2
KABIRDHAM (KAWARDHA)	5
KANKER	2
KONDAGAON	9
KORBA	1
MAHASAMUND	10
MANENDRAGARH CHIRMIRI BHARATPUR	1
MUNGELI	1
RAIGARH	2
RAIPUR	19
SURAJPUR	3
SURGUJA	8
Delhi	23
EAST DELHI	2
OUTER DISTRICT	4
OUTER-NORTH DELHI	8
South East District	5
SOUTH WEST DELHI	4
Goa	7

NORTH GOA	4
SOUTH GOA	3
Gujarat, Daman and Diu and Dadra and Nagar Haveli	182
AHMEDABAD RURAL	8
AHMEDABAD RURAL, AHMEDABAD CITY	1
AHWA (DANGS)	1
ANAND	2
BANASKANTA/PLNPR	1
BHARUCH	15
BHAVNAGAR	3
DAHOD	5
DEVBHUMI DWARKA	1
GANDHINAGAR	2
GIR SOMNATH	1
KACHCHH EAST(GANDHIDHAM)	5
KHEDA	1
MORBI	9
NARMADA	1
NAVSARI	1
NAVSARI, VALSAD	1
PANCHMAHALS	2
RAJKOT CITY	11
RAJKOT RURAL	7
SABAR KANTHA	2
SURAT CITY	6
SURAT RURAL	28
SURENDRA NAGAR	9
TAPI (VYARA)	2
VADODARA CITY	21
VADODARA RURAL	11
VADODARA RURAL, VADODARA CITY	1
VALSAD	24
Haryana	210
AMBALA	14
FARIDABAD	7
GURUGRAM	18
HANSI	2
HISAR	3
JHAJJAR	2
JIND	1
KARNAL	32
KARNAL, KURUKSHETRA	1
KURUKSHETRA	15
KURUKSHETRA, AMBALA	1

PALWAL	21
PANCHKULA	14
PANIPAT	26
PANIPAT, KARNAL	1
PANIPAT, SONIPAT	1
REWARI	20
ROHTAK	7
ROHTAK, JHAJJAR	1
SONIPAT	19
YAMUNA NAGAR	4
Himachal Pradesh	11
Baddi	2
Kangra	2
Mandi	1
Shimla	1
Sirmaur	3
Solan	1
U N A	1
Jammu and Kashmir	73
BARAMULLA	1
JAMMU	30
KATHUA	13
KULGAM	1
RAJOURI	2
REASI	4
SAMBA	14
SAMBA, JAMMU	1
SRINAGAR	3
UDHAMPUR	4
Jharkhand	74
BOKARO	4
CHATRA	1
DEOGAHR	2
DHANBAD	7
E.SINGHBHUM/JAMSHEDPUR	1
GIRIDIH	3
HAZARI BAGH	17
KHUNTI	2
KODARMA	3
LOHARDAGGA	3
PALAMAU	2
RAMGARH	7
RANCHI	18
SERAIKELA	2

SIMDEGA	2
Karnataka	607
BAGALKOT	23
BALLARI	1
BANGALORE	38
BANGALORE CITY	17
BANGALORE CITY, BANGALORE	3
BANGALORE, BANGALORE CITY	4
BANGALORE, TUMAKURU	1
BELAGAVI CITY	19
BELAGAVI DISTRICT	9
Bengaluru South District	22
BIDAR	19
CHAMARAJANAGAR	32
CHICKBALLAPURA	11
CHICKBALLAPURA, BANGALORE	1
CHICKMAGALUR	14
CHITRADURGA	12
DAKSHINA KANNADA	12
DAVANAGERE	4
DHARWAD	16
DHARWAD, HUBBALLI DHARWAD CITY	2
GADAG	6
HASSAN	14
HAVERI	1
HUBBALLI DHARWAD CITY	7
KALABURAGI	18
KALABURAGI CITY	10
KALABURAGI, KALABURAGI CITY	1
KOLAR	15
KOPPAL	21
MANDYA	36
MANGALORE CITY	27
MYSORE	26
MYSURU CITY	21
MYSURU CITY, MYSORE	3
RAICHUR	3
SHIVAMOGGA	3
TUMAKURU	30
UDUPI	43
UTTARA KANNADA	20
VIJAYANAGARA	8
VIJAYAPURA	18
YADGIR	16

Kerala	386
ALAPPUZHA	21
ALAPPUZHA, Kollam City	1
ERNAKULAM CITY	16
ERNAKULAM CITY, ERNAKULAM RURAL	1
ERNAKULAM RURAL	31
ERNAKULAM RURAL, ERNAKULAM CITY	1
IDUKKI	17
KANNUR CITY	5
Kannur Rural	6
KASARGODE	10
Kollam City	7
Kollam City, THIRUVANANTHAPURAM RURAL	2
KOLLAM RURAL	29
KOLLAM RURAL, Kollam City	3
KOTTAYAM	25
KOZHIKODE CITY	12
KOZHIKODE CITY, MALAPPURAM	1
KOZHIKODE RURAL	26
MALAPPURAM	45
MALAPPURAM, KOZHIKODE CITY	3
PALAKKAD	48
PALAKKAD, Thrissur City	1
PATHANAMTHITTA	2
THIRUVANANTHAPURAM CITY	7
THIRUVANANTHAPURAM RURAL	5
THIRUVANANTHAPURAM RURAL, THIRUVANANTHAPURAM CITY	1
Thrissur City	25
THRISSUR RURAL	13
THRISSUR RURAL, ERNAKULAM RURAL	1
THRISSUR RURAL, ERNAKULAM RURAL, ERNAKULAM CITY	1
THRISSUR RURAL, Thrissur City	1
WYNAD	19
Ladakh	1
Kargil	1
Madhya Pradesh	298
Agar Malwa	4
ANUPPUR	1
BADWANI	11
BETUL	6
BHIND	14
BHOPAL RURAL	5
Bhopal Urban	1

CHHATARPUR	6
CHHINDWARA	19
DATIA	8
DEWAS	5
DEWAS, SHAJAPUR	1
DHAR	12
DHAR, KHARGONE	1
DINDORI	3
GWALIOR	9
INDORE RURAL	6
Indore Urban	7
JABALPUR	24
KATNI	2
KHANDWA	1
KHARGONE, DHAR	1
MAIHAR	3
MANDLA	9
MORENA	15
MORENA, GWALIOR	1
NARMADA PURAM	1
NARSINGHPUR	19
PANDHURNA	4
PANNA	1
RAISEN	24
RAJGARH	6
REWA	2
SAGAR	9
SATNA	6
SEONI	27
SHAJAPUR	3
SHAJAPUR, DEWAS	1
SHIVPURI	7
SIDHI	4
SINGRAULI	2
TIKAMGARH	1
UJJAIN, SHAJAPUR	3
UMARIYA	1
VIDISHA	2
Maharashtra	477
Ahilyanagar	22
AKOLA	3
AMRAVATI CITY	2
AMRAVATI CITY, AMRAVATI RURAL	1
AMRAVATI RURAL	4

BEED	17
BHANDARA	5
BULDHANA	4
CHANDRAPUR	7
Chhatrapati Sambhajanagar City	3
Chhatrapati Sambhajanagar Rural	7
Dharashiv	7
DHULE	33
GADCHIROLI	2
GONDIA	1
HINGOLI	2
JALGAON	11
JALNA	6
KOLHAPUR	19
LATUR	9
Mira-Bhainder, Vasai-Virar PC	12
NAGPUR CITY	5
NAGPUR RURAL	31
NASIK CITY	3
NASIK RURAL	26
NASIK RURAL, NASIK CITY	1
NAVI MUMBAI	11
NAVI MUMBAI, RAIGAD	1
PALGHAR	18
PARBHANI	2
PIMPR-CHINCHWAD	7
PUNE CITY	11
PUNE CITY, PUNE RURAL	2
PUNE RURAL	60
PUNE RURAL, PUNE CITY	4
RAIGAD	16
RATNAGIRI	3
SANGLI	7
SATARA	25
SOLAPUR CITY	14
SOLAPUR RURAL	18
SOLAPUR RURAL, SOLAPUR CITY	2
THANE CITY	12
THANE CITY, THANE RURAL	1
THANE RURAL	16
WARDHA	1
WASHIM	1
YAVATMAL	2
Manipur	17

BISHENPUR	3
IMPHAL EAST	2
IMPHAL EAST, IMPHAL WEST	1
KAKCHING	1
THOUBAL	10
Meghalaya	3
RI-BHOI	3
Nagaland	4
DIMAPUR	4
Odisha	194
ANGUL	3
BALASORE	5
BALASORE, BHADRAK	1
BARAGARH	7
BERHAMPUR	10
BHADRAK	10
BHUBANESWAR UPD	11
BOLANGIR	5
BOUDH	3
Cuttack Rural	3
CUTTACK UPD	13
CUTTACK UPD, BHUBANESWAR UPD	1
DEOGARH	1
DHENKANAL	1
GANJAM	17
GANJAM, BERHAMPUR	1
JAGATSINGHPUR	1
JAJPUR	28
JHARSUGUDA	5
KALAHANDI	2
KEONJHAR	7
KHURDA	5
KORAPUT	5
MAYURBHANJ	11
NAYAGARH	10
PHULBANI	1
PURI	13
RAYAGADA	2
ROURKELA	5
SAMBALPUR	7
Puducherry	3
KARAIKAL	1
PUDUCHERRY	2
Punjab	31

AMRITSAR RURAL	1
BHATINDA	2
FATHEGARH SAHIB	7
HOSHIARPUR	1
JALANDHAR	1
LUDHIANA CITY	2
LUDHIANA RURAL	1
MANSA	1
PATIALA	1
SANGRUR	1
SAS Nagar	13
Rajasthan	352
AJMER	27
BALOTRA	1
BANSWARA	12
BARAN	3
BARMER	4
BEAWAR	18
BEAWAR, Jaipur(West), Dausa, JAISALMER, UDAIPUR	1
BHARATPUR	31
BHILWARA	16
BIKANER	3
BUNDI	5
CHITTORGARH	9
Dausa	24
DHOLPUR	18
DUNGARPUR	7
JAIPUR RURAL	20
JAIPUR RURAL, Jaipur(West)	2
JAIPUR RURAL, KOTPUTLI BEHROR	1
Jaipur(East)	9
Jaipur(East), Jaipur(South)	1
Jaipur(North)	5
Jaipur(South)	2
Jaipur(West)	22
Jaipur(West), Jaipur(South)	1
JAISALMER	1
JHALAWAR	6
JHUNJHUNU	1
JODHPUR EAST	3
JODHPUR RURAL	2
JODHPUR WEST	6
KOTA RURAL	5
KOTPUTLI BEHROR	13

PALI	4
PHALODI	1
PRATAPGARH	1
RAJASAMAND	6
SALUMBAR	4
SALUMBAR, UDAIPUR	1
SIKAR	12
SIROHI	9
TONK	20
UDAIPUR	15
Sikkim	2
GANGTOK DISTRICT	2
Tamil Nadu	958
ARIYALUR	7
AVADI CITY	14
AVADI CITY, CHENNAI - TIW WEST	3
AVADI CITY, KANCHEEPURAM	1
CHENGALPATTU	21
CHENNAI - TIW WEST	2
CHENNAI - TIW WEST, AVADI CITY	1
COIMBATORE	26
COIMBATORE CITY	17
COIMBATORE CITY, COIMBATORE	1
COIMBATORE, COIMBATORE CITY	2
CUDDALORE	49
DHARMAPURI	18
DINDIGUL	29
ERODE	31
KALLAKURICHI	19
KANCHEEPURAM	19
KANYAKUMARI	7
KARUR	13
KRISHNAGIRI	41
MADURAI	46
MADURAI CITY	1
MAYILADUTHURAI	8
NAMAKKAL	21
PERAMBALUR	13
PUDUKKOTTAI	20
RAMANATHAPURAM	17
RANIPET	26
RANIPET, TIRUVALLUR	1
SALEM	40
SALEM CITY	20

SALEM CITY, SALEM	1
SALEM, DHARMAPURI	1
SALEM, NAMAKKAL	1
SIVAGANGAI	12
SIVAGANGAI, TRICHY	1
TAMBARAM	7
TAMBARAM, AVADI CITY	1
TAMBARAM, CHENGALPATTU	1
THANJAVUR	21
THANJAVUR, TRICHY	1
THENI	27
THENI, DINDIGUL	1
THOOTHUKUDI	16
TIRUNELVELI	11
TIRUNELVELI CITY	2
TIRUPATHUR	27
TIRUPATHUR, VELLORE	1
TIRUPPUR	32
TIRUPPUR CITY	6
TIRUPPUR CITY, TIRUPPUR	1
TIRUVALLUR	32
Tiruvannamalai	25
TIRUVARUR	3
TRICHY	56
TRICHY CITY	13
TRICHY CITY, TRICHY	2
TRICHY, PUDUKKOTTAI	2
TRICHY, TRICHY CITY	2
VELLORE	14
VILLUPURAM	70
VIRUDHUNAGAR	34
Telangana	347
ADILABAD	4
Bhadradi Kothagudem	14
CYBERABAD	28
CYBERABAD, SANGAREDDY	1
JAGTIAL	12
JAYASHANKAR BHUPALPALLY	3
JOGULAMBA GADWAL	5
KAMAREDDY	12
KARIMNAGAR	7
KHAMMAM	10
MAHABUBNAGAR	32
MEDAK	22

MULUGU	2
NALGONDA	23
NARAYANPET	4
NIRMAL	8
NIZAMABAD	20
RACHAKONDA	38
RAMAGUNDAM COMMISSIONERATE	7
SANGAREDDY	39
SIDDIPET	3
SURYAPET	16
VIKARABAD	8
WANAPARTHY DISTRICT	10
WARANGAL CENTRALZONE	1
WARANGALEASTZONE	9
WARANGALWESTZONE	9
Tripura	7
TRIPURA SOUTH	2
TRIPURA WEST	5
Uttar Pradesh	671
AGRA	20
AGRA, FIROZABAD	1
ALIGARH	9
AMETHI	1
AMROHA	12
AURAIYA	9
AYODHYA	12
AYODHYA, SULTANPUR	1
AZAMGARH	7
BAGHPAT	17
BAHRAICH	6
BALLIA	2
BANDA	3
BARABANKI	19
BARABANKI, LUCKNOW	1
BAREILLY	8
BASTI	14
BHADOHI	11
BIJNOR	5
BULANDSHAHAHAR	16
CHANDAULI	6
CHITRAKOOT	8
DEORIA, KUSHI NAGAR	1
ETAH	2
ETAH, HATHRAS	1

ETAWAH	11
FATEHGARH	3
FATEHPUR	7
FIROZABAD	11
GAUTAM BUDDHA NAGAR	8
GAUTAM BUDDHA NAGAR, GHAZIABAD	2
GHAZIABAD	8
GHAZIABAD, GAUTAM BUDDHA NAGAR	1
GHAZIPUR	6
GORAKHPUR	23
HAMIRPUR	13
HAPUR	12
HARDOI	5
HATHRAS	12
JALAUN	6
JAUNPUR	5
JHANSI	13
KANNAUJ	12
KANPUR CITY	48
KANPUR CITY, HAMIRPUR	1
KANPURDEHAT	23
KASGANJ	3
KAUSHAMBI	2
KHERI	14
KUSHI NAGAR	8
KUSHI NAGAR, DEORIA	1
LUCKNOW	6
MAHOBAB	2
MAHRAJGANJ	5
MAINPURI	12
MATHURA	35
MAU	3
MEERUT	20
MIRZAPUR	1
MORADABAD	9
MUZAFFAR NAGAR	6
PILIBHIT	1
PRATAPGARH	7
PRATAPGARH, JAUNPUR	1
PRAYAGRAJ	21
RAE BARELI	9
RAMPUR	4
SAHARANPUR	1
SAMBHAL	1

SANT KABEER NAGAR	7
SANT KABEER NAGAR, GORAKHPUR	1
SHAHJAHANPUR	14
SHAMLI	6
SIDHARTH NAGAR	2
SITAPUR	13
SULTANPUR	2
UNNAO	16
VARANASI	16
Uttarakhand	49
DEHRADUN	13
HARIDWAR	15
NAINITAL	2
RUDRAPRAYAG	2
TEHRI GARHWAL	1
UDHAM SINGH NAGAR	15
UTTAR KASHI	1
West Bengal	382
ALIPURDUAR	6
ASANSOL DURGAPUR POLICE COMMISSIONERATE	20
BANKURA	1
BARASAT POLICE DISTRICT	8
BIDHANNAGAR POLICE COMMISSIONERATE	2
BIRBHUM	3
Chandannagar Police Commissionerate	3
COOCH BEHAR	9
Dakshin Dinajpur	10
DARJEELING	3
DIAMOND HARBOUR POLICE DISTRICT	16
DIAMOND HARBOUR POLICE DISTRICT, SUNDARBAN POLICE DISTRICT	1
HOOGLY RURAL	4
HOWRAH POLICE COMMISSIONERATE	12
HOWRAH RURAL	19
ISLAMPUR POLICE DISTRICT	18
JALPAIGURI	15
JANGIPUR POLICE DISTRICT	7
KALIMPONG	1
KRISHNANAGAR POLICE DISTRICT	14
MALDA	44
MURSHIDABAD	9
PASCHIM MEDINIPUR	22
PASCHIM MEDINIPUR, BANKURA	1
PURBA BARDHAMAN	25

Purba Mednipur	52
PURULIA	2
RAIGANJ POLICE DISTRICT	16
RANAGHAT POLICE DISTRICT	17
SILIGURI POLICE COMMISSIONERATE	9
SUNDARBAN POLICE DISTRICT	13
Grand Total	6358

ANNEXURE-II

ANNEXURE REFERRED IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 430 FOR 22.07.2026 ASKED BY DR. SASMIT PATRA REGARDING ROAD SAFETY ON NATIONAL HIGHWAYS.

Total Number of Road Accidents, Persons killed and Persons Injured on National Highways#: 2020 to 2024																
Sl. No.	States/UTs	Accidents					Persons Killed					Persons Injured				
		2020	2021	2022	2023	2024	2020	2021	2022	2023	2024	2020	2021	2022	2023	2024
1	Andhra Pradesh	7167	8241	8650	8276	8258	2858	3602	3793	3806	4014	7215	8323	8890	8507	8603
2	Arunachal Pradesh	67	147	131	156	145	32	87	73	88	96	83	150	106	144	102
3	Assam	2963	3408	3244	3427	3766	1322	1574	1428	1564	1722	2369	2631	2541	2770	3446
4	Bihar	4101	4349	4601	4925	4681	3285	3517	3953	4078	4012	3540	3534	3063	2901	3167
5	Chhattisgarh	3463	3610	4115	4144	4156	1390	1663	1885	1910	1952	3075	2906	3400	3539	3323
6	Goa	787	1116	1259	1125	920	61	83	127	102	108	262	228	327	345	257
7	Gujarat	3234	3406	3536	3607	3519	1797	2077	2109	2233	2192	2760	2781	3228	3049	3130
8	Haryana	3039	3174	3727	3642	3844	1663	1766	2038	2033	2052	2387	2514	3197	2835	2866
9	Himachal Pradesh	1045	1179	1258	1074	1018	314	425	443	365	312	1592	1645	1983	1581	1563
10	Jharkhand	1772	1890	2125	1994	2039	1241	1496	1699	1672	1686	1230	1138	1410	1252	1185
11	Karnataka	11230	11462	13384	14270	14208	3330	3487	4164	4383	4278	13131	13229	16337	17360	18020
12	Kerala	6594	8048	17627	10640	9757	887	975	1197	1056	940	7354	8984	17799	12105	11060
13	Madhya Pradesh	9866	11030	13860	14561	13937	3022	3389	4025	4476	4644	9714	10468	13911	14393	13922
14	Maharashtra	6501	7501	9417	10881	11285	3528	4080	4923	5780	5812	5253	5901	8174	9474	9723
15	Manipur	273	236	313	272	210	90	77	74	51	49	401	320	466	462	338
16	Meghalaya	128	153	157	114	135	81	112	98	78	102	160	175	204	109	107
17	Mizoram	25	29	77	57	69	20	23	72	47	66	26	27	59	47	69

18	Nagaland	30 9	48 8	30 4	20 1	86	29	25	55	60	37	16 8	24 0	19 2	16 0	13 2
19	Odisha	36 73	40 87	43 17	45 87	45 55	17 81	19 33	20 43	21 80	23 58	34 21	35 20	37 46	39 97	42 57
20	Punjab	20 32	22 88	22 93	23 88	19 12	14 92	19 50	18 81	18 95	15 62	97 4	11 00	11 72	13 15	11 71
21	Rajasthan	57 64	64 24	70 93	71 79	71 74	33 20	38 29	41 56	41 72	42 85	50 96	60 65	69 24	69 55	68 09
22	Sikkim	37	73	74	83	56	14	23	27	24	24	61	11 0	16 6	14 6	11 0
23	Tamil Nadu	18 37 2	16 86 9	18 97 2	20 58 2	20 67 2	54 54	52 63	59 78	62 58	63 76	17 63 5	17 59 6	21 13 8	23 57 5	23 29 2
24	Telangana	68 20	72 14	75 05	81 03	85 99	26 20	27 35	30 10	30 58	30 66	66 49	69 16	69 49	71 16	78 76
25	Tripura	18 4	19 9	24 1	25 5	24 2	78	94	10 5	12 9	11 4	18 2	20 7	22 4	25 2	28 2
26	Uttarakhan d	52 4	71 1	82 7	84 0	82 8	36 5	43 0	54 5	56 4	54 3	40 2	54 6	90 8	74 9	73 0
27	Uttar Pradesh	13 69 5	14 54 0	14 99 0	15 18 4	17 11 3	78 59	85 06	84 79	84 46	95 60	89 86	95 12	10 19 5	10 46 4	12 67 7
28	West Bengal*	33 54	38 21	39 93	38 41	41 72	18 26	21 77	20 17	19 57	21 13	32 59	35 70	39 27	35 70	38 68
29	Andaman & Nicobar Islands	42	41	43	39	52	8	5	11	6	14	55	44	39	38	73
30	Chandigarh	15	29	29	11	13	6	21	9	4	3	12	21	21	11	12
31	Dadra & Nagar Haveli and Daman & Diu	0	0	14	3	2	0	0	9	2	1	0	0	13	3	2
32	Delhi	46 0	45 7	79 9	74 5	59 3	14 9	20 1	25 2	23 0	25 8	38 6	42 7	71 7	65 7	50 8
33	Jammu & Kashmir	15 12	18 99	23 78	23 42	21 20	25 8	26 8	25 9	29 4	27 1	17 40	21 75	23 19	24 56	22 70
34	Ladakh	N A	11 9	19 6	13 2	19 1	N A	27	30	37	45	N A	11 9	17 9	19 2	23 9
35	Lakshadwe ep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	56 7	58 7	44 8	49 7	63 1	71	87	71	74	10 5	50 9	64 3	42 8	50 2	67 9
Total		11 96 15	12 88 25	15 19 97	15 01 77	15 09 58	50 25 1	56 00 7	61 03 8	63 11 2	64 77 2	11 00 87	11 77 65	14 43 52	14 30 31	14 58 68
NA: Not Available #include expressways																

2. *Figures for West Bengal for the year 2024 have been recast using the data pattern furnished by the State Police Department for the year 2023, together with the aggregated e-DAR data for the State for the year 2024.

ANNEXURE-III

ANNEXURE REFERRED IN REPLY TO PART (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 430 FOR 22.07.2026 ASKED BY DR. SASMIT PATRA REGARDING ROAD SAFETY ON NATIONAL HIGHWAYS.

Details of various initiatives taken by the Government in Ministry of Road Transport and Highways for road safety: -

(1) Education:

- i. Administers a scheme for setting up of Institutes of Driving Training & Research (IDTRs), Regional Driving Training Centres (RDTCs) and Driving Training Centres (DTCs) at State/district level across the Country. Recently revised scheme guidelines have been issued, incorporating enhanced financial assistance and streamlined eligibility criteria for establishing Driving Training Institutes. Additionally, incentives have been introduced for setting up Automated Testing Stations (ATS) in conjunction with Driving Training Institutes (DTIs) under the Training-Testing Cluster approach.
- ii. Administers Road Safety Advocacy Scheme for raising awareness about road safety and for administering road safety programs.
- iii. Observance of National Road Safety Month every year for spreading awareness and strengthening road safety.

(2) Engineering:

2.1. Road engineering:

- i. Road Safety Audit (RSA) of all National Highways (NHs) has been made mandatory through third party auditors/ experts at all stages i.e. design, construction, operation and maintenance etc.
- ii. High priority is accorded to identification and rectification of black spots /accident spots on NHs.
- iii. Road Safety Officer (RSO) has been designated at each Regional Office of road owning agencies to look after RSA and other road safety related works.
- iv. Administers the electronic Detailed Accident Report (e-DAR) Project to establish a central repository for reporting, management and analysis of road accidents data across the Country.
- v. Issued guidelines for the provision of signages on Expressways and National Highways to offer improved visibility and intuitive guidance to the drivers.
- vi. Provisions have been made in the Motor Vehicles Act, 1988 for failure to comply with standards for the road design, construction and maintenance, as prescribed by the Central Government from time to time.

2.2 Vehicle engineering: Various initiatives were undertaken to make vehicles safer, including the following: -

- i. Mandatory provision of an airbag for the passenger seated on the front seat of a vehicle, next to the driver.
- ii. Prescribed norms related to safety measures for children below four years of age, riding or being carried on a motor cycle. It also specifies use of a safety harness, crash helmet and restricts speed to 40kmph.
- iii. Mandatory provisions for fitment of following listed safety technologies: -

For M1 category vehicles:

- a. Seat Belt Reminder (SBR) for driver and co-driver.
- b. Manual Override for central locking system
- c. Over speed warning system.

For all M and N category vehicles:

- a. Reverse Parking Alert System
- iv. Mandated Anti-Lock Braking System (ABS) for certain classes of L [Motor vehicle with less than four wheels and includes a Quadricycle], M [Motor vehicles with at least four wheels used for carrying passengers] and N [Motor vehicles with at least four wheels used for carrying goods which may also carry persons in addition to goods, subject to conditions stipulated in BIS standards] categories.
- v. Mandated speed limiting function/speed limiting device in all transport vehicles, except for two wheelers, three wheelers, quadricycles, fire tenders, ambulances and police vehicles.
- vi. Published the rules for recognition, regulation and control of Automated Testing Stations, which define the procedure for fitness testing of vehicles through automated equipment and the procedure for grant of fitness certificate by ATSSs. The rules have been further amended on 31.10.2022 and 14.03.2024.
- vii. Formulated the Vehicle Scrapping Policy based on incentives/dis-incentives and for creating an ecosystem to phase out old, unfit and polluting vehicles.
- viii. Formulated a Scheme to set up one model Inspection & Certification Centre in each State/UT with Central assistance for testing the fitness of vehicles through an automated system.
- ix. Published rules regarding the Bharat New Car Assessment Program (BNCAP) to introduce the concept of safety rating of passenger cars and empower consumers to take informed decisions.

- x. Published rules regarding prescribed level playing field in the area of manufacturing of buses by Original Equipment Manufacturers (OEMs) and Bus Body Builders.
- xi. Mandated vehicles, manufactured on or after 1st October, 2025, shall be fitted with an air-conditioning system for the cabin of vehicles of N2 (goods vehicle with gross vehicle weight exceeding 3.5 tonnes but not exceeding 12.0 tonnes) and N3 (goods vehicle with gross vehicle weight exceeding 12.0 tonnes) category.
- xii. Published rules for revision of standards for Safety Belt, Restraint Systems and Safety Belt Reminder to provide provisions for applicability of revised standards for safety belt assemblies, safety belt anchorages and the installation of Safety Belts and Restraint Systems, in Motor vehicles of category M,N and L7 w.e.f. 01st April, 2025. Further, the vehicles of category M1, manufactured on and after the 1st April 2025, shall meet the requirement of safety belt reminder for all front facing rear seats as per AIS-145-2018.
- xiii. Published rules for Active safety features in Medium and Heavy Duty vehicles, which provide for Braking System including Anti-lock Braking, Endurance Braking System for M2, M3, N1, N2, N3 and Quadricycle (effective for new models from 1st January, 2027 and for existing models from 1st October, 2027), and Advanced Driver Assistance Systems (ADAS) including Vehicle Stability Function (VSF), Lane Departure Warning System (LDWS), Driver Drowsiness and Attention Warning Systems, Blind Spot Information Systems and Moving off Information Systems for M2, M3, N2 and N3 categories of vehicles (effective for new models from 1st October, 2027 and for existing models from 1st January, 2028).
- xiv. Published rule for Acoustic Vehicle Alerting System (AVAS) meeting AIS-173 audibility standards has been mandated for electric vehicles. The requirement applies to new vehicle models manufactured on or after 1st October 2026 and existing vehicle models manufactured on or after 1st October 2027. Since electric vehicles operate almost silently at low speeds, AVAS generates an audible warning sound to alert pedestrians, cyclists, and especially visually impaired persons of an approaching vehicle, thereby enhancing road safety.

(3) Enforcement:

- i. The Motor Vehicles (Amendment) Act, 2019 as stands implemented provides for strict penalties for ensuring compliance and enhancing deterrence for violation of traffic rules and strict enforcement through use of technology. Traffic management and enforcement is essentially in the domain of State Governments/UT Administrations. While Central Government formulates rules under the Motor Vehicle Act, 1988, the enforcement of these rules comes under the purview of State Governments/UT Administrations.
- ii. Issued rules for Electronic Monitoring and Enforcement of Road Safety. The rules specify the detailed provisions for placement of electronic enforcement devices on high risk & high-density corridors on National Highways, State Highways and critical junctions cities having a population of more than one million in the country and cities under National Clean Air Programme (NCAP).

- iii. The Central Government, vide Notification dated 20.01.2026, has amended Rules 167 and 167A of the Central Motor Vehicles Rules, 1989 to establish a transparent, technology-driven and time-bound e-Challan framework for issuance, payment and redressal of traffic challans. The amendments also provide for online challenge of challans, automated notifications and stronger enforcement measures to improve compliance and road safety.
- iv. Government has notified the National Road Safety Board Rules, 2025 and in accordance with the provisions of the said Rules, the National Road Safety Board has been constituted and notified vide S.O. 3505(E) dated 29.06.2026.
- v. The Central Government has formulated the Guidelines on Constitution and Utilization of the State Road Safety Fund (SRSF) and Funding to District Road Safety Committees (DRSCs) 2025 to ensure sustained financing and accountable implementation of road safety measures through the establishment of a non-lapsable State Road Safety Fund and by empowering District Road Safety Committees to undertake targeted road safety interventions at the grassroots level.
- vi. On 10th June, 2024, the Government has issued an advisory to all the States and Union territories on technological interventions for ensuring compliance with Motor Vehicle Act, 1988.
- vii. The Government has issued guidelines the PARIVARTAN Scheme on 14.07.2026 to accelerate the replacement of old, polluting vehicles with cleaner and safer alternatives. The scheme promotes vehicle scrapping and adoption of environmentally friendly vehicles, contributing to improved road safety, reduced emissions, and sustainable mobility.

(4) Emergency care:

- i. Revised the scheme guidelines (named as Rah-Veer) for the protection of Good Samaritan, who in good faith, voluntarily and without expectation of any reward or compensation renders emergency medical or non-medical care or assistance at the scene of an accident to the victim or transports such victim to the hospital. As per the scheme, the reward for Rah-Veer has been increased to Rs. 25,000/- from Rs. 5,000/-.
- ii. Enhanced compensation of victims of Hit and Run motor accidents (from Rs. 12,500 to Rs. 50,000 for grievous hurt and from Rs. 25,000 to Rs.2,00,000 for death).
- iii. The National Highways Authority of India has made provisions for ambulances with paramedical staff/Emergency Medical Technician/Nurse at toll plazas on the completed corridors of National Highways.
- iv. Government has notified the PM Rahat Scheme (Cashless Treatment of Road Accident Victims Scheme, 2025) on 5th May 2025. Subsequently, detailed operational guidelines, including the process flow, stakeholder-wise Standard Operating Procedures (SOPs), and clearly defined roles and responsibilities, were notified on 4th June 2025 to facilitate its effective implementation.
